

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

11. C.A. 151/2023

Intervention Petition 1/2023

Intervention Petition 3/2022

I.A. 124/2022

In

C.P.(CAA)/209/MB/2022

IN

C.A.(CAA)/204/MB/2022

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
MS. MADHU SINHA, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.04.2023**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited

SECTION 230(1) OF COMPANIES ACT, 2013

ORDER

Counsel for the Petitioner, Mr. Janak Dwarkadas and Mr. Zal Andhyarujina, Senior Advocates along with Mr. Nitesh Jain, Mr. Siddharth Ranade, Ms. Vatsala Kumar, Mr. Aniruddha Banerji, Ms. Shreya Mundra, Mr. Atharva Gade i/b Trilegal, counsel for the Applicant in IA No.124 of 2022, Mr. Gaurav Joshi, Mr. Karl Tamboly, Mr. Hrushi Narvekar, Mr. Nishit Dhruva, Ms.Niyati Merchant, Mr. Yash Dhruva i/b MDP & Partners, counsel for the Applicant in Intervention Petition No. 1 of 2023, Mr. Rishi Thakur a/w Adv. Dhvani Gala i/b. ZBA, counsel for the Applicant in Intervention Petition No. 3 of 2022, Mr. Ravi Kadam a/w Mr. Karl Tamboly, Mr. Shanay Shah, Mr. Malhar Zatakia, Mr. Rahul Mahajan, Mr. Amit Surve, Mr. Saket Pawar and Mr. Mohnish Bhasin i/b Fortitude Law Associates and counsel for the Applicant in I.A. 151/2023 J.C. Flowers Asset Reconstruction Private Limited, Mr. Ravi Kadam with Mr. Rohan Kadam, Mr. Rajendra Barot, Mr. Parag Maini, Mr. Ravi Bhasin, Dr. Abhimanyu Chopra, Mr. Varun Lamba, Mr. Raghav Chadha, Mr.

Aman Chaudhary, Mr. Ankitesh Ojha, Mr. Biswadeep Chakravarty, Mr. Madhur Arora i/b AZB & Partners are present through virtual hearing. Heard Ld. Counsel appearing for the Petitioner in part. List this matter high on board on **24.04.2023** for continuation.

Sd/-
MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)